

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:313
ANSWERED ON:30.07.2014
SETTING UP OF ENGINEERING AND MANAGEMENT INSTITUTIONS
Shewale Shri Rahul Ramesh

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the existing norms laid down for establishment of new engineering and management institutions including Indian institutes of Technology (IITs) and Indian Institutes of Management (IIMs);
- (b) whether the government has taken note of infrastructure and faculty constraints in new IITs and IIMs and if so, the details of IITs/IIMs functioning from temporary campuses along with the reasons therefor;
- (c) the present status of such IITs and IIMs and the corrective action taken by the Government and the time by which own campuses of new IITs and IIMs are likely to be set up;
- (d) whether corporate sector has also been allowed to establish technical and management institutes; and
- (e) if so, the details of the guidelines which regulate establishment of such institutes in corporate sector?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT (Smt. Smriti Zubin Irani)

(a) to (e) : A statement is laid on the table of the House.

STATEMENT REFERED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 313 FOR 30.7.2014 ASKED BY SHRIRAHUL RAMESH SHEWALE, HON'BLE MEMBER OF PARLIAMENT REGARDING SETTING UP OF ENGINEERING AND MANAGEMENT INSTITUTIONS.

(a) All India Council for Technical Education(AICTE), in exercise of its powers conferred under sub-section(1) of Section 23 read with Section 10 of the All India Council for Technical Education Act, 1987 (52 of 1987), has notified the following Regulations:

"All India Council for Technical Education (Grant of Approvals for Technical Institutions) Regulations- 2012 vide notification no. 37-3/Legal/AICTE/2012 dated 27th September, 2012."

Based on these Regulations, the AICTE issued Approval Process Handbook 2012-13 and 2013-14 for approval of technical institutions. This Approval Process Handbook is operational for 2014-15 also. In the approval process handbook the norms for establishing technical institutions, including engineering and management institutions, have been provided along with the norms for closure of institutions , extension of approval, change of site/location, conversion of women's institution into co-ed institution, increase and reduction in intake in existing institutions, adding integrated courses, adding dual degree courses, second shift programmes etc. The Approval Process Handbook 2013-14 is available on AICTE website www.aicte-india.org.

In case of Indian Institute of Technology (IITs) and Indian Institute of Management (IIMs) a need has been felt to have IITs and IIMs in every state. Consequently, Government of India has decided to set-up 5 new IITs in the states of Jammu, Chhattisgarh, Goa, Andhra Pradesh and Kerala and 5 IIMs in Himachal Pradesh, Punjab, Bihar, Odisha and Maharashtra.

(b) & (c): There are 8 new IITs and 7 new IIMs. Details of IITs and IIMs working from their temporary campuses is placed as Annexure-A. All new IITs and IIMs have started their academic sessions from their temporary campuses.

Construction of the new campus has started in IIT Hyderabad, Patna, Bhubaneswar, Gandhinagar and Mandi. Boundary wall has been completed in IIT Patna, Rajasthan and Ropar. Work of boundary wall is almost complete in case of IIT Indore. Academic session has started from the year 2008-09 in case of IIT Hyderabad, Patna, Rajasthan, Bhubaneswar, Gandhinagar and Ropar from their respective temporary campuses and from the year 2009-10 in case of IIT Mandi and Indore. Construction of permanent campus has started in IIM, Kashipur. The work of boundary wall is almost complete in all IIMs (except Ranchi). Academic session has started from the year 2008-09 in IIM Shillong from its temporary campus, from the year 2010- 11 in case of IIM Rohtak, Raipur and Ranchi and from the year 2011-12 in case of IIM Trichy, Kashipur and Udaipur. Likely date for completion of all construction work for both IITs and IIMs except Ranchi, is December – 2016.

Total 766 faculty post have been created for new IIT out of which 601 posts have been filled up. Total strength of students in new IITs is 6122, as such the student faculty ratio is 10: 1. This is the approved student-faculty ratio for new IITs. In case of new IIMs total 135 faculty posts have been created out of which 101 posts have been filled up. Total strength of students in new IIMs is 894, as such the student faculty ratio is 8: 1. This is much more than the approved student- faculty ratio of 10:1. Being institutes of national importance, high quality standards have to be maintained while selecting faculty. However, all efforts are being made to fill up the vacancies Faculty position is placed as Annexure-B.

(d) &(e) : As per the Approval Process Handbook 2013-14 a company established under section 25 of the companies Act, 1956 may also establish technical institutions.

A Private Limited or Public Limited Company/Industry having turnover of at least Rs 100 Crore per year for previous 3 years may apply to AICTE for approval of new technical institutions in Engineering and Technology, Pharmacy, Architecture & Town Planning and Hotel Management and Catering Technology. The institute set up by such a Private Limited or Public Limited Company/Industry are governed by the rules laid down in Chapter I of the Approval Process Handbook. Private Limited or Public Limited/Industry establishing Diploma or Under Graduate or Post Graduate Institute may choose any course from the approved list of any size as intake not exceeding maximum as tabulated below and in any combination in the same program:-

Stream	Intake per	Maximum number of UG Courses
Division &/or divisions allowed in new institution(Singlt Shift Working)	Divisions Intake	
Engineering and Technology	60 10	600
Pharmacy, Architecture & Town Planning, Applied Arts and Crafts, HMCT	60 6	360